

R.O.C.No.7314/2014-B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 117 / 2014

Thiru. G.Dhanaraj, District Judge of Tamil Nadu State Judicial Service, functioning as Special Judge, Special Court under T.N.P.I.D. Act, Coimbatore, who has been deputed to Puducherry Judicial Service to function as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry in G.O.(D) No.268, Public (Special.A) Department, Government of Tamil Nadu, dated 18.07.2014 and appointed as such on deputation basis, in G.O.Ms.No.23/2014-LD, Law Department, Government of Puducherry, dated 23.07.2014 is transferred and posted on deputation as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry in the existing vacancy.

HIGH COURT, MADRAS.
DATED:25.07.2014.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL